

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE COMPANY: Galaxy Life Care Services Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of
1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ABHAY K. DAS	ADV.	Petitioners	Abhay Kumar Das
2.	RAJNISH SINGH	ADV.	Respondents	Rajnish Singh

CP No. 80/ND/2015

On being mentioned by both the counsels. The case is taken up in forenoon session. The case is fixed for order in I.A. The order in process of dictation and is yet not ready.

Hence, matter is adjourned for pronouncement of order on 13th February, 2018.

Date: 31/01/2018

Typed by
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member(Judicial)